

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 05.10.2017

**ORDER NO. 137 of 2017**

Hon'ble President may be pleased to partially modify the sitting notified vide Order No. 53 of 2017 for CESTAT, Chennai for the period 23.10.2017 to 27.10.2017 to the extent indicated below:-

**I - DIVISION BENCH**

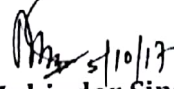
| COURT   | WORK ASSIGNED                                |
|---|--|
| Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical) (Morning Session)      | Customs & Service Tax Division Bench matters |
| Hon'ble, Ms. Archana Wadhwa, Member (Judicial) ) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical) (Afternoon Session) | Excise Division Bench matters                |

**II - SINGLE BENCH MATTERS**

|   |   |
|---|---|
| Hon'ble, Ms. Archana Wadhwa, Member (Judicial) (Morning Session)  | All Single Member Bench matters except matters of M/s V.Lakshmikumaran & Associates |
| Hon'ble, Ms. Sulekha Beevi, Member (Judicial) (Afternoon Session) | All Single Member Bench matters of M/s V.Lakshmikumaran & Associates                |

Note: If any Bench is not available, the list will be taken up by the other Bench to the extent possible.

By Order

  
(Mohinder Singh)  
Deputy Registrar

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(V. P. Pandey)  
Asstt. Registrar 05.10.17

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 05.10.2017

**ORDER NO. 138 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 135 and 136 of 2017, for CESTAT Delhi** to the extent indicated below:-

**On 06.10.2017** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following ROM applications after the Anti- Dumping and Regular Division Bench matters are over.

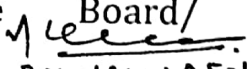
1. C/ROM/50564/2017-CU (D) in A.No. 54221/2014-Cus (DB)

By Order

  
**(Mohinder Singh)**  
**Deputy Registrar**

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**(V.P. Pandey) 05-10-2017**  
**Asstt. Registrar**